

**FORM NO 4****PRELIMINARY INFORMATION ON ADVANCES – INDIVIDUAL BORROWER/S****Amount over Rs. 1 Lakh**

LENDING INSTITUTION ..... BRANCH .....MONTH ENDING.....

**A LOAN / FACILITY TYPE (Asset classification\*).....****B PERSONAL INFORMATION OF BORROWER**

- 1 Name in Full (Mr/Mrs/Miss) / Father's name/ Name of spouse .....  
(underline Surname)
- 2 PAN Number/Telephone No. : .....
- 3 Voter ID No: ..... 4 Ration Card No.: ..... 5.: Driving Licence No:.....
- 6 Pass port No.: .....7 Credit Card Name and Number: .....
- 8 Date of Birth : .....
- 9 Occupation : .....
- 10 Name of Business :.....
- 11 Company Regd No/ CST No./SST No. :.....
- 12 Address
- i. Residential .....
- ii. Office/Business.....
- .....

**C DETAILS OF ADVANCES**

	<b>LOAN 1</b>	<b>LOAN 2</b>
1 Loan/Facility Account No:		
2 Date of Loan/Facility :		
3 Type of Facility: Eg: Overdraft/ Demand loan etc.		
4 Amount sanctioned/Limit (Rs. '000)		
5 Security offered		
6 Balance Outstanding (Rs '000)		
7 Written off (Rs '000)		
8 Classification status ( standard/substandard/ doubtful/loss)		
9 Date of filing suit, if applicable		
10 If a Director has guaranteed loan/advances, please indicate his/her detail particulars :		
11 Any other material information ( e.g, reference to BIFR etc.)		
12 Name/s of all other Bank/s and Lending institution/s from where Credit Information enquiry received		
17 <b>Gurantor 1</b> Full name/ Father's name/ Name of spouse: Address & Telephone number: PAN number: Voter ID No:_____ Ration Card No.:_____ Pass port No.:_____ Driving Licence No.:_____		
<b>Gurantor 2</b> Full name/ Father's name/ Name of spouse: Address & Telephone number: PAN number: Voter ID No:_____ Ration Card No.:_____ Pass port No.:_____ Driving Licence No.:_____		

**Contd....**

**Form 4**

**NAME OF AUTHORISED OFFICER  
NO:**

**SIGNATURE**

**TELEPHONE**

DATE: .....

BANKSTAMP

**For completion by the Bureau only**

1. Institutional Code No:

2. Borrower Code No:

**\*Note:**

**Asset Classification**

Asset classification and the basis for treating a credit facility as NPA may be as per the RBI guidelines in force